

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4068
ANSWERED ON:03.12.2010
EXCISE CASES
Jakhar Shri Badri Ram

Will the Minister of FINANCE be pleased to state:

- (a) the number of cases relating to excise duty pending with the Customs, Excise and Service Tax Appellate Tribunal alongwith the amount of funds involved in such cases during each of the last three years;
- (b) the reasons for the said pendency;
- (c) whether the Government has taken any steps to dispose of these cases; and
- (d) if so, the details thereof?

Answer

(a) to (d) : Information will be furnished and laid on the Table of the House.